(e) During 1996-97, an annual provision for repayment of loans and advances received from Central

Government is Rs. 181.43 crores and Rs. 66 crores for internal debt of the State Government.

STATEMENTA

Statement showing loans and grants-in-aid by the Ministry of Finance to J & K Government during the last five . years since 1991-1992, yearwise

(Rs. in crores)

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		1991-92		1992-93		1993-94		1994-95		*****	5-96
	paragraphic communication and the state of the control of the state of	Loan	Grant	Loan	Grant	Loan	Grant	Loan	Grant	Loan	Grant
(1)	Normal Central Assistance	70. 9 9	638.88	78.57	707.13	76.94	692.45	73.45	661.03	99.56	896.02
(11)	Additional Central assistance for externally aided projects	0 71	6.41	0.72	6.44	0,79	7.08	1.11	9.99	0.65	5 86
(iii)	Special Central assistance	•	•	• •	† .	•	· •	97.30	875 70	38.35	345.15
(iv)	Advance Plan assistance		-	-	•	23.40	210.60	-	-	-	-
(v)	Special Plan toan			•	•	-	-		-	44.00	-
(VI)	Special Central assistance for Border Area Development Programme	-	-	-	-	-	14.00	-	17 50	•	20 68
(vii)	Revenue Deficit grants										
	(a) Non-Plan	-	211.47	•	221.76	-	217.81	•	222.89	-	545.39*
	(b) Plan	-	2.13	•	2 59	-	3.06	•	3.72	•	-
(viii)	Small Savings Loans	39.27	**	42.49		59.06	-	93.21	-	63.34	-
(IX)	Central assistance for Centrally sponsored schemes transferred to the State	•		-	-	0.02	0.61	-	•	-	-
(x)	Calamity Relief Fond	-	9.00	-	13.50	•	4.50	-	9 00	•	32.12**
	Total	110.97	867.89	121.78	951 42	160.21	1150.11	265.07	1799.83	245.90	1845.22

Includes Rs. 10.00 crores given to Ministry of Information and Broadcasting on behalf of the State Govt. of J & K.

STATEMENT-II

State Budget Estimates for the year 1996-97

(Rs. in crores)

		,		•	
	Receipts	Expenditure	Surplus (Deficit (
I Consolidated Fund					
(i) Revenue Account	3113.85	2706.05	(+)407.8	10	
(ii) Capital Account	451.01	1004.29	(-) 553.2	8	
Total (Net) I	3564.86	3710.34	(-) 45.4	18	
II. Contingency Fund	•	•		•	
III. Public Account (Net)		•	(-) 206.4	16	
Grand Total (I+II+I	· · ·		(-) 351.9)4	

[Translation]

Refinery at Gujarat

2830, SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

- (a) whether any scheme is under consideration of the Government for the expansion of the I.O.C. Refinery located in Gujarat;
 - (b) if so, the details thereof; and
- (c) the time likely to be taken by the Government for providing clearance to the above scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIT.R. BAALU): (a) to (c). Govt. has, approved the proposal of IOC for

[&]quot; Includes Rs 18 17 crores given from National Fund for Calamity Relief

setting up of 3.0 MMTPA Crude distillation Unit at Gujarat Refinery and Revamp of existing Fee Preparation Unit (FPU) and Fluidised Catalytic Crude Unit (FCCU), along with offsite/utility facilities, at a cost of Rs. 748.38 crores with FE component of Rs. 35.16 crores and Augmentation of Salaya-Viramgam-Koyali Crude Pipeline of existing Salaya-Mathura Pipeline at a cost of Rs. 304.12 crores inclusive of Foreign Exchange component of Rs. 50.08 crores

The project is expected to be mechanically completed within 36 months from Govt, approval and commissioned within 3 months thereafter.

Nehru Rozgar Yojana

- 2831 SHRI SUSHIL CHANDRA Will the PRIME MINISTER be pleased to state
- ' (a) the number of beneficiaries under the Nehru Rojgar Yojana in Madhya Pradesh during the last three years and till date:
- (b) whether the State Government has provided its share of 40 percent as contribution towards the Yojana.
- (c) if so, the details thereof and if not, the reasons therefor
- (d) the percentage of success achieved under the Nehru Rozgar Yojana: and
- (e) the number of people who have received the money under the Yojana but have misused it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Under the Scheme of Urban Micro Enterprises (SUME) 89.402 beneficiaries have been assisted to set up micro enterprises, under the Scheme of Urban Wage Employment (SUWE) 11.66 lakhs mandays of work have been generated, whereas under the Scheme of Housing

and Shelter Upgradation (SHASU) 2436 beneficiaries have been trained during the last 3 years and till date (upto 30.11.1996).

- (b) and (c). Against the total requirement of State Share of Rs. 2843.05 lakhs, the Madhya Pradesh Government has provided its contribution of the order of Rs. 2722.21 lakhs, leaving a shortfall of Rs. 120.84 lakhs.
- (d) 100% success has been achieved by the State during the last three years under SUME and SUWE. No progress has been made under SHASU
- (e) No such instance has come to the notice of the Government.

[English]

Regional Research Laboratory

2832. SHRI UDDHAB BARMAN. Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state.

- (a) the names and addresses of the beneficiaries of the technologies developed by Regional Research Laboratory, Jorhat. Assam from 1993-94 to 1995-96:
- (b) whether any MOUs or notes of understanding have been signed with the beneficiaries to whom the technologies have been transferred; and
 - (c) if so, the dates of signing the memorandum?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K ALAGH): (a) to (c). The names and addresses of the beneficiaries of the technologies developed and transferred by Regional Research Laboratory. Jorhat during the period 1993-94 to 1995-96 are given in the attached Statement Agreements. Memoranda/Notes of Understanding have been executed with these parties as indicated in the Statement.

STATEMENT

Beneficiaries of the Technologies developed and transferred by Regional Research Laboratory, Jorhat during the period 1993-94 to 1995-96

Technologies			N	lames and address of the beneficiary	Date of agreement. Memoranda/Note of Understanding signed	
	1	*		2	3	
1	VSK Cement Technology 50 TF	TPD	(1)	Bijma Cement (P) Ltd., Calcutta	December, 1993	
			(11)	Karbi Anglong Chemicals Ltd., Diphu	October, 1993	
2.	Agrotechnology on Java-Citronella		(i)	S Sema Dimapur	March, 1993	
		,	(ii)	Arun Chitra Distillation Balijan, Arunachal Pradesh	July, 1994	